

Seventeenth Loksabha

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Title: Regarding enhancement of royalty on coal -laid.

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SHRI BHARTRUHARI MAHTAB (Cuttack) : The rate of royalty on coal has not been revised even after lapse of more than seven years. Royalty on coal was last revised on 10th May, 2012. The Union Government had constituted a Study Group to consider revision of rate of royalty on coal on 21st July, 2014. Odisha has been demanding that the rate of royalty on coal should be enhanced from 14% to 20% of the sale value. No decision has, however, been taken so far by the Union Government on the revision of royalty despite the fact that the study group has reportedly submitted its report to the Ministry.

As a result, the coal-bearing States are being deprived of fair share of revenues from the coal mining.

I urge upon the Government for enhancement of royalty on coal without any further delay.